



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

**OPPOSITION CAUSE LIST FOR HEARING DATED 31/10/2022
BEFORE SMT. SAI RANJANA DONGARKAR HEARING OFFICER OF TMR**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANTS NAMES / OPONENTS NAMES	MOBILE	SIGN
1	1194987	711323	HARIKRISHNA S HOLLA. & R.K. DEWAN & CO	NAKODE TULSIRAM SATHYANARAYANA VS RAYMOND LIMITED		
2	1371425	709843		SUZIKEM DRUGS PVT. LTD VS BPL PHARMA LTD		
3	1319559	711482	R.KALIRAJAN & PRATHIBA M.SINGH	S. THAHIR IBRAHIM VS ZEE ENTERTAINMENT ENTERPRISES LTD.		
4	1405467	712595	A.V. NATHAN ASSOCIATES. & GAGRATS	FOOD EXPRESS STORES INDIA LIMITED. VS JUMBO WORLD HOLDING LIMITED		
5	1458912	726466	GUDWILL & GOODWILL & B.R.SHARMA	ZAINULABDEEN VS EVERGREEN PLYWOOD INDUSTRIES		
6	1457244	726461	GUDWILL & GOODWILL & DUBEY & PARTNERS	SPICE VALLEY CONDIMENTS PVT. LTD. VS SPICE CORP LIMITED		
7	1457244	726462	GUDWILL & GOODWILL & DUBEY & PARTNERS	SPICE VALLEY CONDIMENTS PVT. LTD. VS SPICE CORP LIMITED		
8	1419340	726491	L.R.SWAMI CO & P.C.N.RAGHUPATHY	B. RAMESH KUMAR VS S.SIVANESAN & CO		
9	1436077	726463	& DUBEY & PARTNERS	R.MURALI VS SPICE CORP LIMITED		
10	1419340	726492	L.R.SWAMI CO & ASHOK KUMAR J.DAGA	B. RAMESH KUMAR VS EMBE MARKETING COMPANY.		

11	1419340	727160	L.R.SWAMI CO & S.M. GUPTA & COMPANY.	B. RAMESH KUMAR VS H.D. BLADES AND ALLIED INDUSTRIES PVT. LTD		
12	1375178	710966	ASHOK KUMAR J.DAGA & SURANA AND SURANA	NATHARAM CHOWDRY VS KALEESUWARI REFINERY PVT LTD		
13	1214570	201282	C.DANIEL & GLADYS & M.J.CHAWLA	AQUA SUB ENGINEERING VS GUPTA MOTORS		
14	1442520	726544	R.K.DEWAN & CO & D.P.AHUJA & CO	NUTRINE CONFECTIONERY COMPANY LTD VS SNACKO BISC PRIVATE LIMITED		
15	1131216	726521	RAJENISH PATHIYIL RAMANATHAN & S.MAJUMDAR & CO	R.VIJAY DEV VS GA MODEFINE S.A.		
16	1331103	726511	DEPENNING & DEPENNING & ARJUN T. BHAGAT & CO	KAYPEAR DYES & CHEMICALS PVT. LTD. VS KAMAT HOTELS (INDIA) LTD		
17	1420451	726509	ADITYA & ASSOCIATES & ARJUN T. BHAGAT & CO	DR. REDDY'S LABORATORIES LIMITED. VS NNOVA AND COMPANY		
18	1442000	726510	C. VENKATASUBRAMANIAM. & ARJUN T. BHAGAT & CO	SUNANDA DEVI VS AMEZ CLOTHING INC		
19	1473128	725539	RAO & RAO &	CHN . T. SURESH VS BAL PHARMA LTD		
20	1416881	726472	A.V.NATHAN ASSOCIATES & MOHAN ASSOCIATES	JEETENDRA LODHA (H.U.F.) VS MANGALAM CEMENT LIMITED		
21	1371679	250928	C. VENKATASUBRAMANIAM. & K & S PARTNERS	SHAFIULLA KHAN VS TITAN INDUSTRIES LTD.		
22	1104145	196006	INPRO TRADE MARK SERVICES & SWASTIK MASALA	C. THIURUPATHY RAJU VS ASHOK KUMAR J. DAGA,		
23	1154065	726501	A.R.HOLLA & LALJI	B. SRIDHARA MURTHY VS RAJALAKSHMI ENTERPRISES		